

Annexure 3

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/PA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	ICICI Prudential Asset Management Company	28-12-2018	21,38,56,000	21,38,56,000	Secured	21,38,56,000	21,38,56,000	No	14.72%	0	0	0	0	
2	ICICI Prudential Real Estate AIF 1	02-01-2019	57,04,10,000	57,04,10,000	Secured	57,04,10,000	57,04,10,000	No	39.26%	0	0	0	0	
3	IDBI Trusteeship Services Limited	03-01-2019	56,88,20,000	56,88,20,000	Secured	56,88,20,000	56,88,20,000	No	39.15%	0	0	0	0	
	Total		1,35,30,86,000	1,35,30,86,000		1,35,30,86,000	1,35,30,86,000		93.14%	0	0	0	0	